

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 104
CP(IB) 143 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Kantilal Manilal Dudhwala

.....Applicant

V/s

Pepperazzi Hospitality Pvt Ltd

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor :

For the Corporate Debtor :

:

: Mr. Kunal P Vaishnav

ORDER

No one appeared for the Operational Creditor.

Pleadings are complete.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 24.08.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

SK

(MADAN B GOSAVI)
MEMBER (JUDICIAL)